

Cont.Case (Civil)

FILING NUMBER: 2699/2020

Arun Kumar Jha

: PETITIONER

Vs

The State of Jharkhand and Ors

: OPPOSITE PARTIES

BENCH : S.J

CFS:

PETITION : N.A

AFIDAVIT : Rs. 5/- & Rs. 15/-

VAKALATNAMA: Rs.15/- & Rs. 15/-

DEFECT IF ANY :

1. Original Certified copy of Order dated 23.01.2012(An-1) may be filed with due A.F.S amounting Rs.15/- only. [ Annexure 1 is scanned copy]
2. Year of case number at Para 1 of the petition may be corrected.
3. True typed copy of Annexure 6 may be given.

Ranjeet Kumar Pankaj

16/06/2020.